

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No. 3168/2015
MA No. 2795/2015**

this the 24th day of April, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member(J)**

1. Om Prakash Negi (Bisht),
Assistant Director
Age 50
Directorate General of Central Excise Intelligence
Delhi Zonal Unit, s/o Jiwan Lal Negi
Delhi.
2. Sonam Angdui, Assistant Commissioner
S/o Darge
Age – 52
Audit-I,
Ahmedabad.
3. R.K. Negi, Assistant Commissioner
S/o Pratap Singh
Age – 51
IGI Airport, New Delhi.
4. Ravinder Singh, Assistant Commissioner
S/o Amir Singh Negi
Age 56
Service Tax Commiserates, Delhi.

...Applicants

(None)

Versus

1. The Union of India
Through its Secretary
Ministry of Finance
Department of Revenue
North Block, New Delhi.
2. The Chairman
Central Board of Excise & Customs
New Delhi.

3. Union of India
Through its Secretary
Department of Personnel & Training
Ministry of Personnel, Public Grievances & Pensions
North Block, New Delhi.
4. The Chief Commissioner Custom & Central Excise
CR Building, Plot No. 19, Sector 17-C
Chandigarh.

...Respondents

(By Advocate : Sh. Aamir Sheikh for Mr. Hanu Bhaskar)

ORDER (ORAL)

Ms. Nita Chowdhury :

MA No. 2795/2015 for joining together is allowed for the reasons recorded therein.

2. Nobody appears for the applicants. On previous dates, i.e. 25.09.2018 and 03.01.2019, nobody had also appeared on behalf of the applicants. It appears that the applicants have lost interest in prosecuting this OA. Hence, it is dismissed in default and for lack of prosecution. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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